

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

OA NO. 1378 OF 2001

NEW DELHI THIS THE 30th DAY OF JULY, 2001.

HON'BLE SHRI KULDIP SINGH, MEMBER(J)

Anil Kumar S/o Sh. Sheelu Ram
R/O A2/4, J.J. Colony,
Delhi. - 110 052.

Mr. Sambhu Nath
S/o Sh. Omprakash
R/o H.No.144
Block No.4. Khichri Pur
Delhi - 110 091.

Mr. Sanjay Kumar
S/o Sh. Mahender Singh,
R/o 4/177, Khichri Pur,
Delhi - 110 091.

.....Applicants
(By Advocate: None)

VERSUS

1. Union of India through The Secretary, Ministry of Health, Shastri Bhawan , New Delhi.
2. Directors, Ram Manohar Lohia Hospital, New Delhi
3. Administrative Officer, Dr. Ram Manohar Lohia Hospital, New Delhi.

.....Respondents
(By advocate: None)

O R D E R(ORAL)

By Hon'ble Shri Kuldip Singh, Member(J)

None present for the applicant even on the second call, I think that the applicant is not interested in pursuing his case, so the OA is dismissed for default and non prosecution.


(Kuldip Singh)
Member (J)

mahesh